

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA. No. 931/2016

IN THE MATTER OF:

M/s Kachenjunga Services Pvt. Ltd.

.... APPLICANT / PETITIONER

SECTION:

Under Section 391(1) to 394

Order delivered on 22.09.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
MEMBER (TECHNICAL)**

For the APPLICANT / PETITIONER :-

For the RESPONDENT :-

ORDER

At the request of the Learned Counsel of the Petitioner, hearing of this Application is adjourned to 13th October 2017.

— Sd —

**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**

— Sd —

**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**